

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

31. IA/13/2022 IA/1729/2021 C.P. (IB)/3562(MB)2018

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **01.03.2023**.

NAME OF THE PARTIES: Pravin Electricals Pvt Ltd
Vs.
M/s Ahinsa Buildtech Pvt. Ltd.

SECTION: 9 of IBC 2016

ORDER

Adv. Kunal Kanungo appearing for the Successful Resolution Applicant and Adv. Bency Ramakrishnan, Adv. Raina Birla on behalf of RP and Mr. Vijay Lulla and Mr. Devarajan Raman (AR) appearing for R3 are present through Virtual hearing. At the request of the Counsel for both Sides, the matter is adjourned to **13.03.2023 high on Board**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/